

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 129  
IA/361(AHM)2021  
in  
CP(IB) 60 of 2019

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India  
V/s  
Khushbu Vinyl Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT:**


For the Applicant : Mr. Navin Pahwa, Sr. Counsel  
For the Respondent : Mr. Arjun Sheth, Advocate


**ORDER**

Mr. Vinod Agrawal, Liquidator is present in person.

No coercive action shall be taken against the Liquidator.

The matter stands adjourned to 14.09.2021.

  
(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

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